NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

T.P. Nos. 13-A, 13B, 13-C & 13-D of 2016 With T.P. No. 13/397-398/NCLT/AHM/2016(New) CA Nos. 96/2012, 69/2013, 70/2013, 209/2014 with C.P. No. 4/397-398/CLB/MB/2011(Old)

Coram:

Present: Hon'ble Ms. MANORAMA KUMARI
MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.12.2017

Name of the Company:

Omprakash Khandelwal & Ors.

V/s.

Bhagyoday Katha Products Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1.

2

ORDER

None present for Petitioner. None present for Respondents.

List the matter on 23.01.2018.

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 5th day of December, 2017.